

ITEM NO.1

COURT NO.4

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (CRL.) NO(S). 1550/2020

[ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 12-07-2019
IN IA NO. 5222/2019 IN CRA(SJ) NO.138/2018 PASSED BY THE HIGH COURT
OF JHARKHAND AT RANCHI]

THE STATE OF JHARKHAND

PETITIONER(S)

VERSUS

LALU PRASAD @ LALU PRASAD YADAV

RESPONDENT(S)

IA NO. 149172/2023 - EARLY HEARING APPLICATION
IA NO. 26581/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(CRL) NO. 3213/2021 (II-A)

SLP(CRL) NO. 7558/2021 (II-A)

DIARY NO(S). 33627/2022 (II-A)

IA NO. 175735/2022 - CONDONATION OF DELAY IN FILING

SLP(CRL) NO. 12855/2023 (II-A)

IA NO. 180660/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA NO. 180657/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 12386/2023 (II-A)

SLP(CRL) NO. 12391/2023 (II-A)

IA NO. 163761/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA NO. 163766/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 12392/2023 (II-A)

DIARY NO(S). 31031/2023 (II-A)

IA NO. 169742/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA NO. 169744/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 12851/2023 (II-A)

IA NO. 177241/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 177243/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 12393/2023 (II-A)

IA NO. 170961/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 170962/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 12394/2023 (II-A)

SLP(CRL) NO. 12643/2023 (II-A)

IA NO. 179626/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 179628/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 12852/2023 (II-A)

IA NO. 171639/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 171635/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 12856/2023 (II-A)

IA NO. 186185/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 186180/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 13184/2023 (II-A)

SLP(CRL) NO. 13181/2023 (II-A)

SLP(CRL) NO. 12389/2023 (II-A)

IA NO. 179349/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 179351/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 14011/2023 (II-A)

SLP(CRL) NO. 12396/2023 (II-A)

IA NO. 178796/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 178799/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 12388/2023 (II-A)

IA NO. 164504/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 164505/2023 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 12397/2023 (II-A)

IA NO. 164895/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 164897/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

DIARY NO(S). 31276/2023 (II-A)

FOR ADMISSION AND I.R. AND IA NO.56323/2024-CONDONATION OF DELAY IN FILING/IA NO.56326/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT/IA NO.56324/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS/IA NO.56325/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 13183/2023 (II-A)

IA NO. 178682/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 178683/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 347/2024 (II-A)

DIARY NO(S). 31451/2023 (II-A)

IA NO. 226951/2023 - CONDONATION OF DELAY IN FILING

IA NO. 226955/2023 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA NO. 226956/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 226957/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 12390/2023 (II-A)

IA NO. 166950/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 166948/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 13182/2023 (II-A)

IA NO. 182433/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 182435/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 13662/2023 (II-A)

IA NO. 197195/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 197192/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 348/2024 (II-A)

SLP(CRL) NO. 13507/2023 (II-A)

SLP(CRL) NO. 12854/2023 (II-A)

IA NO. 179382/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 179380/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 12398/2023 (II-A) (ITEM 32)

IA NO. 186836/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 186835/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 13321/2023 (II-A)

IA NO. 185140/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 185138/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(CRL) NO. 12387/2023 (II-A)

IA NO. 171662/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 171661/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 17-02-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) : Mr. Arvind Kumar Sharma, AOR

Mr. Tushar Mehta, Solicitor General (Not Present)

Ms. Aishwarya Bhati, A.S.G.

Mr. Suryaprakash V Raju, A.S.G.

Mr. Mukesh Kumar Maroria, AOR

Ms. Chitragda Rastravara, Adv.

Mr. Piyush Beriwal, Adv.

Ms. Sairica Raju, Adv.

Mr. Amit Sharma, Adv.

Mr. Rajat Nair, Adv.

Ms. Sweksha, Adv.

Mr. Zoheb Hossain, Adv.

Mr. Rajan Kumar Chourasia, Adv.

Mr. Akshay Amritanshu, Adv.

Mr. Annam Venkatesh, Adv.

Mr. B.k Satija, Adv.

Mr. Sanjay Kumar Tyagi, Adv.

Mr. Mayank Pandey, Adv.

Mr. Girban Naushad, Adv.

Mr. Aman Mehta, Adv.

For Respondent(s) :

Ms. Madhurima Sarangi, AOR
Mr. Karni Singh Rajpurohit, Adv.

Mr. Pulhrambam Ramesh Kumar, Adv.
Mr. Anil Kumar Mishra, Adv.
Mr. Ahanthem Rohen Singh, Adv.
Mr. Ahanthem Henry, Adv.
Mr. Abhishek Kumar, Adv.
Mr. Tadup Tana Tara, Adv.
Mr. Mohan Singh, Adv.
Mr. Aniket Rajput, Adv.
Ms. Khoisnam Nirmala Devi, Adv.
Mr. Yeshu Mehta, Adv.
Mr. Tanay Hegde, Adv.
Mr. Kumar Mihir, AOR

Mr. Anil Kumar, AOR

Mr. Himanshu Shekhar, AOR
Mr. Parth Shekhar, Adv.
Mr. Shubham Singh, Adv.
Ms. Ambali Vedasen, Adv.
Mr. Youkteshwari Prasad, Adv.
Mr. Mukesh Kumar Verma, Adv.
Mr. Mayur Raj, Adv.
Mr. Nikhil Kumar, Adv.
Ms. Divya Singh, Adv.
Mr. Arvind Kumar Tomar, Adv.
Mr. Rajmani Mohanty, Adv.
Mr. Manoj Kumar Bansawal, Adv.
Mr. Kirtikar Sukul, Adv.
Dr. Ashutosh Kumar Mishra, Adv.

Ms. Udit Singh, AOR
Ms. Sowmya Saikumar, Adv.

Mr. Kapil Sibal, Sr. Adv.
Mr. Varun Jain, Adv.
Mr. Aprajita Jamwal, Adv.
Mr. Adit S Pujari, Adv.
Mr. Prabhat Kumar, Adv.
Mr. Navin Kumar, Adv.
Mr. Nikhil Fernandes, Adv.
Mr. Aman Bajaj, Adv.
Mr. Purushartha Singh, Adv.
Mr. Siddharth Dua, Adv.

Mr. Ankur Kashyap, AOR

Mr. Somanatha Padhan, AOR

Mr. Mahfooz Ahsan Nazki, AOR

Mr. Vivek Rajan D.B., Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(CRL) NO. 12855/2023; 12390/2023; 12398/2023:

We have been informed that the respondent(s) in the aforesaid matters have passed away and are no more.

In view of the above, the aforesaid Special Leave Petitions are dismissed as abated.

Pending application(s), if any, shall stand disposed of.

SPECIAL LEAVE TO APPEAL (CRL.) NO(S). 1550/2020; 3213/2021; 7558/2021; 12386/2023; 12391/2023; 12392/2023; 12851/2023; 12393/2023; 12394/2023; 12643/2023; 12852/2023; 12856/2023; 13184/2023; 13181/2023; 12389/2023; 14011/2023; 12396/2023; 12388/2023; 12397/2023; 13183/2023; 347/2024; 13182/2023; 13662/2023; 348/2024; 13507/2023; 12854/2023; 13321/2023; 12387/2023; AND DIARY NO(S). 33627/2022; 31031/2023; 31276/2023; 31451/2023;

Let fresh notice be served to the unserved respondent(s).

List the matters on 22.04.2026.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(POONAM VAID)
ASSISTANT REGISTRAR